

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA NO. 211/98

Tuesday, the 10th day of February, 1998.

CORAM

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR S.K. GHOSAL, ADMINISTRATIVE MEMBER

M. Sasibhooshanan Nair
Extra Departmental Delivery Agent
Kottakkal (B.O)
Neyyattinkara.Applicant

(By advocate: Mr Sasidharan Chempazhanthiyil)

Versus

1. Sub Divisional Inspector of Post Offices, Neyyattinkara.
2. Superintendent South Postal Division Thiruvananthapuram.Respondents.

(By advocate: Mr Mathews J. Nedumpara)

The application having been heard on 10.2.1998, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

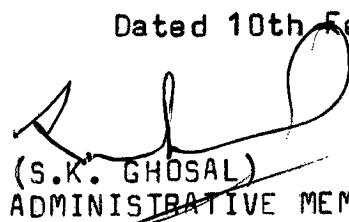
Applicant has applied for selection and appointment to the post of Extra Departmental Delivery Agent II Kottakkal alongwith other candidates sponsored by the employment exchange. Apprehending that his candidature may not be considered by the respondents as his name has not been sponsored by the employment exchange, he has filed this application praying for a direction to the first respondent to consider the candidature of the applicant also for appointment to the post of Extra Departmental Delivery Agent.

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2. When the application came up for hearing today, learned counsel for the respondents stated that in view of the Supreme Court ruling in Excise Superintendent, Malkapatnam, Krishna District, A.P. Vs. K.B.N. Visweswara Rao & Ors 1996 (6) SCC 216, the respondents would consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Delivery Agent II Kottakkal, though his name hasnot been sponsored by the employment exchange.

3. In the light of what is stated above, this application is disposed off with a direction to the first respondent to consider the candidature of the applicant also for selection and appointment to the post of Extra Departmental Delivery Agent II Kottakkal though his name may not be sponsored by the employment exchange.

Dated 10th February, 1998.


(S.K. GHOSAL)
ADMINISTRATIVE MEMBER


(A.V. HARIDASAN)
VICE CHAIRMAN

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